

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 492
TO BE ANSWERED ON 26TH FEBRUARY, 2016**

VIOLENCE IN HOSPITALS

**492. SHRI GAJENDRA SINGH SHEKHAWAT:
SHRI MALYADRI SRIRAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of cases of violence registered in hospitals in the country during the last year;
- (b) whether concrete security arrangement has been made for the doctors in hospitals and if so, the details thereof;
- (c) whether the employees and doctors of Government hospitals have been allegedly found misbehaving patients;
- (d) if so, the details thereof and if not, the action taken by the Government thereon; and
- (e) the steps taken/being taken by the Government to avoid such kind of serious Misconduct?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e): Health is a State subject and no such information is maintained Centrally. In so far as three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College (LHMC) and Associated Hospitals are concerned, no case of violence has been registered against staff or attendants in Safdarjung Hospital and LHMC and Associated Hospitals. However, in Dr. RML Hospital, an FIR was lodged on 08.02.2015 at Mandir Marg Police Station regarding assault on doctors by patient attendant at Ward No. 5, New Building. In addition, there has been one incident of misbehaviour by patient attendant in OPD area on 22.07.2015.

Various steps have been taken for providing security arrangement in these Central Government Hospitals, which include deployment of security guards and security supervisors, engaging of marshals, deploying quick reaction teams, installation of CCTV cameras, etc.

There has been no complaint of misbehaving with the patients by the employees and doctors of these Hospitals.

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